

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-308
IB - 2730/ND/2019

IN THE MATTER OF:

M/s Rambhajo's

Vs

M/s Shree Ashtvinayak Gems and Stones Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Aditya Vijay, Adv. Prabhav Kumar

For the Respondent :

ORDER

Ld. Counsel for the OC has put in appearance and submits that CIRP proceedings against the same CD/Respondent have already been initiated on 10.12.2019. Subsequent to the same, Ld. Counsel for the OC seeks time to file withdrawal application. Let the same be filed. List the case for 10.01.2020.

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(SAROJ RAJWARE)
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

LV